

SPECIAL BENCH  
COURT - I

**O-212**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/23(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>TH</sup> MAY, 2023, 10:30 A.M**

IN THE MATTER OF	UCO BANK VS PRAMOD KUMAR MITTAL
UNDER SECTION	SECTION 95(1)

**Appearance (via video conferencing/physically)**

**For UCO Bank**

**Mr. Rahul Auddy, Adv.**

**Mr. Aditya Gooptu, Adv.**

**For Respondent**

**Mr. Sandeep Ladda, Adv.**

**Mr. Adnan Ansari, Adv.**

**ORDER**

1. Ld. Counsel for the parties present.
2. In view of the order dated 17.04.2023, this matter is deferred and adjourned.
3. Post this matter on **28.07.2023**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**